

DIVISION BENCH
COURT - I

O-218

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/217(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 4TH SEPTEMBER, 2023, 10:30 A.M

IN THE MATTER OF	THE REGISTRAR OF COMPANIES WEST BENGAL VS SHALLOT COMMOTRADE PRIVATE LIMITED
UNDER SECTION	SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

Appearance (via video conferencing/physically)

ORDER

1. Registry is directed to issue notice to the respondent company by speed post and email and place tracking information on record.
2. Post this matter on **11.10.2023**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)